

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 11

IA 42 of 2017

IA 71 of 2020

in

TP 64 of 2019 [TP 87 of 2016(CP 5 of 2015)]

Order under Section 397-398

IN THE MATTER OF:

Bhanu Pratap Singh Parihar & Ors

.....Applicant

V/s

Healthy Business Pvt Ltd & Ors

.....Respondent

Order delivered on ..22/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to technical snag, there is an issue of connectivity between Delhi Bench and Ahmedabad Bench, hence, this matter stands adjourned for further consideration on 17.08.2021.

In the meanwhile, parties are directed to upload the pleadings and submissions on E-portal within **Seven (7)** days, if already not uploaded.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

-SD-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Sweta